

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
MISC. APPLICATION NO. 136/2025
IN
ORIGINAL APPLICATION NO. 375/2025**

IN THE MATTER OF:

S.D. WINDLESH

... APPLICANT

VERSUS

GOVT. OF NCT OF DELHI & ORS.

... RESPONDENTS

I N D E X

<u>Sl. No.</u>	<u>Particulars</u>	<u>Pg. No.</u>
1.	ACTION TAKEN REPORT ON BEHALF OF DEPUTY CONSERVATOR OF FORESTS, CENTRAL FOREST DIVISION, GNCTD	1-5
2.	Annexure-1 (colly): Copies of all the notices issued	6-14
3.	Annexure-2: Copy of the FIR No. 0361/2025 dated 29.07.2025	15-17
4.	Annexure-3: Copy of the communication dated 02.07.2026 addressed to the SHO, Police Station Bhajanpura	18
5.	Annexure-4: Copy of the communication received from Police Station Bhajanpura	19
6.	Annexure-5: Copy of the interim order dated 16.06.2026	20

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NEW DELHI
 DATED: 16 .07.2026

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
MISC. APPLICATION NO. 136/2025
IN
ORIGINAL APPLICATION NO. 375/2025**

IN THE MATTER OF:

S.D. WINDLESH

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VERSUS

GOVT. OF NCT OF DELHI & ORS.

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**ACTION TAKEN REPORT ON BEHALF OF DEPUTY
CONSERVATOR OF FORESTS, CENTRAL FOREST DIVISION,
GNCTD**

MOST RESPECTFULLY SUBMITTED:

1. That this Hon'ble Tribunal was pleased to issue notice in the present matter on 05.01.2026 in respect of the grievance raised by the Applicant regarding illegal felling of trees from property comprising C-4/169, Yamuna Vihar, Delhi. This Hon'ble Tribunal directed the Deputy Conservator of Forest (North) to file the action taken report as under:

"2. The above said OA was disposed of by this Tribunal by order dated 29.07.2025 directing the Deputy Conservator of Forest (North), Delhi to consider the complaint of the Applicant dated 15.06.2025 and take appropriate action in accordance with law.

3. The Applicant has filed MA No. 136/2025 inter-alia alleging that no action has been taken by the Deputy Conservator of Forest (North), Delhi.

4. Notice of the Application be issued to Respondent No. 1 and 2 requiring them to file their compliance reports."

2. That on the next date of hearing, i.e., on 06.04.2026 it was clarified by the counsel of the Answering Respondent that the jurisdiction does not lie with the North Forest Division but with the Central Forest Division and it was pointed out that the Applicant was very well aware of the same as he had registered the Complaint with the Answering Respondent and had also participated in the proceedings throughout before the DCF (Central). Accordingly, this Hon'ble Tribunal thus permitted the Answering Respondent to file action taken report.
3. It is most humbly submitted that the office of the Answering Respondent had received a complaint on 16.06.2025 from Sh. S.D. Windlesh (the Applicant herein) regarding the alleged illegal felling/damage of trees at property bearing No. C-4/169, Yamuna Vihar, Delhi-110053, which was registered as Diary No. 1457.
4. That upon receipt of the said complaint, an inspection was carried out by field staff of this office on 15.07.2025. During the said inspection, it was found:
 - a. one Semal tree had been felled,
 - b. one Alstonia tree had been head-backed and
 - c. one Alstonia tree had been pruned.The said tree offences were carried out on the property of Sh. Surender Pal Sharma, R/o S-25, Shalimar Garden Extension-I, Ghaziabad, Uttar Pradesh-201005.
5. That based upon the inspection report and material available on record, a Tree Offence Case under the provisions of the Delhi

Preservation of Trees Act, 1994 was booked by this office and proceedings were initiated before the Tree Officer/DCF (Central) against the said owner of the property, Sh. Surender Pal Sharma.

6. That in pursuance of the aforesaid Tree Offence Case, notices were issued to the booked offender as well as the complainant, requiring them to appear before the Answering Respondent for the proceedings initiated under the provisions of the Delhi Preservation of Trees Act, 1994. Copies of all the notices issued in this regard are annexed hereto as **Annexure-1 (Colly.)**. The proceedings were conducted before the Tree Officer/Deputy Conservator of Forests (Central), during which all concerned parties were afforded adequate opportunity to present their submissions and place relevant documents on record.
7. That during the course of proceedings on 01.06.2026, it came to the knowledge of this office that FIR No. 0361/2025 dated 29.07.2025 under Section 24 of the Delhi Preservation of Trees Act, 1994 had already been registered at Police Station Bhajanpura in respect of the same incident and allegations forming the subject matter of the present proceedings. In order to ascertain the present status and details of the criminal proceedings arising out of the aforesaid FIR, this office addressed a communication dated 02.07.2026 to the SHO, Police Station Bhajanpura, seeking the relevant information. Copy of the FIR No. 0361/2025 dated 29.07.2025 and copy of the communication dated 02.07.2026 addressed to the SHO, Police Station Bhajanpura are annexed hereto as **Annexure-2 & Annexure-3** respectively.

8. That, in response to the aforesaid communication, this office received a letter from Police Station Bhajanpura on 13.07.2026, informing that FIR No. 361/2025 under Section 24 of the Delhi Preservation of Trees Act, 1994 and Section 303(2) of the Bharatiya Nyaya Sanhita, 2023 had been registered on the complaint of Sh. Rajbir Singh Chaudhary S/o Sh. Lalman. It has further been informed that the investigation in the aforesaid case has been completed and the charge-sheet has already been filed before the Hon'ble Karkardooma Court, Delhi. A copy of the aforesaid communication received from Police Station Bhajanpura is annexed herewith as **Annexure-4**.
9. That in view of the aforesaid facts and with a view to avoid multiplicity of proceedings and conflicting findings in respect of the same cause of action, the proceedings before the Tree Officer/DCF (Central) were kept in abeyance vide interim order dated 16.06.2026, pending receipt of clarification regarding the scope and present status of the criminal investigation. Copy of the said interim order dated 16.06.2026 is annexed herewith as **Annexure-5**.
10. That the proceedings before the Tree Officer have not been closed and shall remain subject to the further orders of this Hon'ble Tribunal and the receipt of the status of the criminal proceedings from the concerned police authorities and appropriate action, as may be warranted under law, shall thereafter be taken in accordance with the provisions of the Delhi Preservation of Trees Act, 1994.

11. That it is thus wrong, false, disingenuous and misleading on the part of the Applicant to allege that the office of the Answering Respondent had taken no action on his complaint. As evident from above, this Respondent has acted promptly upon receipt of the complaint from the applicant by carrying out inspection, booking the Tree Offence Case, issuing notices and conducting hearings in accordance with law.
12. That it is further prayed that since FIR No. 0361/2025 has been registered by Police Station Bhajanpura, the SHO, Police Station Bhajanpura may also be impleaded in the instant proceedings to apprise this Hon'ble Tribunal of the status of the ongoing investigation in the said FIR, if the same is deemed fit and proper.
13. That this office holds this Hon'ble Tribunal in the highest esteem and respectfully submits that it shall abide by and comply with any further directions/orders that may be passed by this Hon'ble Tribunal in the present matter.

Dy. Conservator of Forests
Central Forest Division
Deputy Conservator of Forests
Central Forest Division
Govt. of NCT of Delhi
Kamla Nehru Ridge, Delhi-110007



**GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 – 23853561)**

F. No.48/DCF (C)/DPTA/Offence/25-26/ 2102-05

Date: 18.07.2025

NOTICE UNDER DPTA, 1994

Whereas, it has been alleged that a tree offence has been committed by illegal felling/damaging of tree/s located at C-4/169, Yamuna Vihar, Near Rathwala Mandir, Delhi-53, which is a violation of the Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, **DCF(Central), Tree Officer**, as empowered u/s 31 of the Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 03/09/25 between 12 p.m. to 02 p.m. in the office of Dy. Conservator of Forest cum Tree Officer, Central Forest Division, Kamla Nehru Ridge, Delhi-110007, in the event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte, As per DPTA, 1994.

To

- ✓ 1. Sh. Surender Pal Sharma s/o Sh. Dayanand Sharma, R/o: S-25, Shalimar Garden Extension-I, Ghaziabad – 201005, Mob: 9650186000, with direction to appear before the undersigned.
2. Sh. Sachin, R/o: B-5/401, Yamuna Vihar, Delhi-110053, Mob: 9953999511, with direction to appear before the undersigned.
3. Sh. SD Windlesh, O/o: Consultation Room, Block-I, Delhi High Court, Mob: 9811169203, with direction to appear before the undersigned.
4. The Section Officer (Hort.) MCD, Shahdara North Zone, Delhi 110032, with direction to appear before the undersigned.

Tree Officer DCF
(Central Forest Division)

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD-LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 – 23853561)

F.No.1/DCF(C)/TOC/Misc./2024-25/ 3015-37

Date: 20/08/2025

ORDER

It is hereby informed that the hearing on tree offence case which was scheduled on 03.09.2025 has now been postponed due to administrative reason till further order. Next date of hearing will be intimated soon.

Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:-

1. Sh. Ajay Kumar, R/o: 28/3936, Ragarpura Vishnu Marg, Karol Bagh, Delhi-110005
2. Sh. Bhagwan Das, R/o: 28/3936, Ragarpura Vishnu Marg, Karol Bagh, Delhi-110005
3. Sh. Ramphool Sharma, R/o Shop no. 35/4052, Ragarpura Vishnu Marg, Karol Bagh, Delhi-05
4. Sh. Arun, Sh. Chaman Lal & Sh. Babulal, R/o- Plot no.- 8679-8680, Arakashan Road, Arya Nagar, Paharganj, New Delhi-110055
5. Sh. Ajay Kumar, R/o- Plot no.- 8651, 3rd Floor, Arakashan Road, Arya Nagar, Paharganj, New Delhi-110055
6. The Assistant Director (Hort.) MCD, Horticulture Department, Karol Bagh Zone, Delhi-110005
- ✓ 7. Sh. Vijay, H. No. 50/16, Gali No. 1, Anand Parvat, Delhi-110005
8. Sh. Mohan Sharma, R/o: 164/A, East Moti Bagh. Sarai Rohilla, Delhi-110007
9. Sh. Ravinder Kumar, Mob: 9911077855
10. Sh. Bablu Bhatia, R/o- H.No.-873, near N.C. Joshi Hospital, Joshi road, Karol Bagh, Delhi-110005
11. Sh. Harpreet Singh, R/o- 743/22, Joshi Road, Karol Bagh, New Delhi-110005
12. Sh. Kanwarbir Singh, R/o- 2C/25, Block 2C, New Rohtak Road, Karol Bagh, Delhi-110005
13. The Deputy Director (Hort.) MCD, Room no. 411, Delhi Nagar Nigam, D.B.G. road, karol Bagh, New Delhi-110005
14. Sh. Inderpal Singh, R/o- 2C/26, Block 2C, New Rohtak Road, Karol Bagh, Delhi-110005
15. Pratik Infrastructure, R/o: 875A, East Park Road, Karol Bagh, Delhi-110005
16. Sh. Deepak Kumar, 7 APR Quarter Motia Khan, Paharganj, New Delhi-110005
17. Sh. Surender Pal Sharma S/o Sh. Dayanand Sharma, R/o: S-25, Shalimar Garden Extension-1, Ghaziabad- 201005
18. Sh. Sachin, R/o: B-5/401, Yamuna Vihar, Delhi-110053
19. Sh. SD Windlesh, O/o: Consultation Room, Block-I, Delhi High Court, Delhi-03
20. The Section Officer (Hort.) MCD, Shahdara North Zone, Delhi 110032
21. Sh. Sanskar Aggarwal S/o Sh. Rajesh Aggarwal, R/o I-D, North End Road, Civil Lines, Delhi-54
22. Shri Vinayak Infraland Pvt. Ltd., through Managing Director, Mr. Lokesh Gupta, H. No. 6-B, Plot no.-6, Under Hill road, Civil Lines, Delhi-54
23. Sh. Naseem Ahmed, R/o 5B/1, Court Lane, Civil Lines, Delhi-110054

Dy. Conservator of Forests
Central Forest Division/Tree Officer



**GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)**

F. No.48/DCF (C)/DPTA/Offence/25-26/ 3882-85

Date: 19/7/25

NOTICE UNDER DPTA, 1994

In continuation of this office notice F. No.48/DCF (C)/DPTA/Offence/25-26/2102-05 Dated 18.07.2025 on the matter of tree offence committed at C-4/169, Yamuna Vihar, Near Rathwala Mandir, Delhi-53 which is a violation of the Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, DCF(Central), Tree Officer, as empowered u/s 31 of the Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 24/9/25 at 1:00 P.M. in the office of Dy. Conservator of Forest cum Tree Officer, Central Forest Division, Kamla Nehru Ridge, Delhi-110007, in the event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte, As per DPTA, 1994.

To

1. Sh. Surender Pal Sharma s/o Sh. Dayanand Sharma, R/o: S-25, Shalimar Garden Extension-1, Ghaziabad - 201005, Mob: 9650186000, with direction to appear before the undersigned.
2. Sh. Sachin, R/o: B-5/401, Yamuna Vihar, Delhi-110053, Mob: 9953999511, with direction to appear before the undersigned.
3. Sh. SD Windlesh, O/o: Consultation Room, Block-I, Delhi High Court, Mob: 9811169203, with direction to appear before the undersigned.
4. Sh. Krishanpal Section Officer (Hort.) MCD, Shahdara North Zone, Delhi 110032, Mob: 9818228382, with direction to appear before the undersigned.


 Tree Officer/DCF
 (Central Forest Division)



GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)

F. No.48/DCF (C)/DPTA/Offence/25-26/167-70

Date: 26/04/26

NOTICE UNDER DPTA, 1994

In continuation of this office notice F. No.48/DCF (C)/DPTA/Offence/25-26/3882-85 Dated 19.09.2025 on the matter of tree offence committed at C-4/169, Yamuna Vihar, Near Rathwala Mandir, Delhi-53 which is a violation of the Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) this notice addressed to are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, DCF(Central), Tree Officer, as empowered u/s 31 of the Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 15/04/26 at 1:05 P.M. in the office of Dy. Conservator of Forest cum Tree Officer, Central Forest Division, Kamla Nehru Ridge, Delhi-110007, in the event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte, As per DPTA, 1994.

To

1. Sh. Surender Pal Sharma s/o Sh. Dayanand Sharma, R/o: S-25, Shalimar Garden Extension-1, Ghaziabad - 201005, Mob: 9650186000, with direction to appear before the undersigned.
2. Sh. Sachin, R/o: B-5/401, Yamuna Vihar, Delhi-110053, Mob: 9953999511, with direction to appear before the undersigned.
3. Sh. SD Windlesh, O/o: Consultation Room, Block-I, Delhi High Court, Mob: 9811169203, with direction to appear before the undersigned.
4. Sh. Krishanpal Section Officer (Hort.) MCD, Shahdara North Zone, Delhi 110032, Mob: 9818228382, with direction to appear before the undersigned.


Tree Officer, DCF
(Central Forest Division)



**GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)**

F. No.48/DCF(C)/DPTA/offence/2025-26/ 496-99

Dated: 17/4/26

INTERIM ORDER

Date of Hearing: 15.04.2026

Sh. Surender Pal Sharma (Accused) – Absent

Sh. Sachin (Complainant) - Absent

Sh. S. D. Windlesh (Complainant) – Absent

Sh. Krishan Pal Section Officer (Complainant) - Present

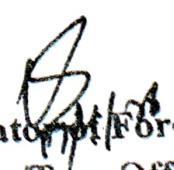
On the date fixed for hearing only Sh. Krishan Pal Section Officer (Accused) appeared in person, while all the persons remained absent without any intimation.

In view of the above, another opportunity is hereby granted to all parties to appear before this Court on the next date of hearing.

The next date of hearing is 6/5/26 at 1:00 P.M. at the office of the undersigned.

To

1. Sh. Surender Pal Sharma S/o Sh. Dayanand Sharma R/o: S-25, Shalimar Garden Extension-1, Ghaziabad-201005, Mob: 9650186000, with direction to appear before the undersigned.
2. Sh. Sachin, R/o: B-5/401, Yamuna Vihar, Delhi-110053, Mob: 9953999511, with direction to appear before the undersigned.
3. Sh. SD Windlesh, O/o: Consultation Room, Block-I, Delhi High Court, Mob: 9811169203, with direction to appear before the undersigned.
4. Sh. Krishanpal Section Officer (Hort.) MCD, Shahdara North Zone, Delhi 110032, Mob: 9818228382, with direction to appear before the undersigned.


**Dy. Conservator of Forests
Central Forest Division/Tree Officer**



GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)

F. No.48/DCF(C)/DPTA/offence/2025-26/1263-66

Dated: 14-05-2026

INTERIM ORDER

Date of Hearing: 06.05.2026

Sh. Surender Pal Sharma, represented through his son Sh. Gaurav Sharma (Accused) - Present

Sh. Sachin (Complainant) - Absent

Sh. S. D. Windlesh (Complainant) - Absent

Sh. Krishan Pal Section Officer (Complainant) - Absent

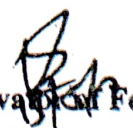
On the date fixed for hearing, only Sh. Gaurav Sharma, representative of Sh. Surender Pal Sharma (Accused), appeared in person, while all other persons remained absent without any intimation.

In view of the above, another opportunity is hereby granted to all parties to appear before this Court on the next date of hearing.

The next date of hearing is 26/5/26 at 1:50 P.M. at the office of the undersigned.

To

1. Sh. Surender Pal Sharma S/o Sh. Dayanand Sharma R/o: S-25, Shalimar Garden Extension-1, Ghaziabad-201005, Mob: 9650186000, with direction to appear before the undersigned.
2. Sh. Sachin, R/o: B-5/401, Yamuna Vihar, Delhi-110053, Mob: 9953999511, with direction to appear before the undersigned.
3. Sh. SD Windlesh, O/o: Consultation Room, Block-I, Delhi High Court, Mob: 9811169203, with direction to appear before the undersigned.
4. Sh. Krishanpal Section Officer (Hort.) MCD, Shahdara North Zone, Delhi 110032, Mob: 9818228382, with direction to appear before the undersigned.


Dy. Conservator of Forests
Central Forest Division/Tree Officer



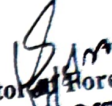
GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)

F. No.1/DCF (C)/TOC/Misc./2026-27/ 1399 - 1427

Date: 12/05/2026

ORDER

It is to inform that due to administrative reasons, hearings of all the tree offence cases scheduled to be held on 26.05.2026 in the Court of Tree Officer (Central) has been postponed and will be rescheduled on 01.06.2026 at the same time respectively.


Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:-

1. Sh. Jasbir Singh (President, RWA), 76, Sukh Vihar, East Delhi-110051
2. Sh. Rahul Jain (The General Secretary, RWA), Sukh Vihar, East Delhi-110051, Mob: 9810683498
3. Sh. Yashvir Singh (Choudhary) Delhi Nagar Nigam Hort. Dept., Ward No. 209, Sukh Vihar, Delhi-51, Mob: 9911167743
4. The Deputy Director (Hort.), Shahdara South Zone, Ground Floor, Dy. Commissioner office, 419, Patparganj Industriail Area, Udyog Sadan, Delhi-110092
5. Sh. Satinder Kumar Suri, R/o-11/21, Gali no.-5, New Ganesh Park, Shivpuri, Krishna Nagar, Delhi-110051, Mob: 9818879283.
6. Sh. Pradeep Kumar S/o Sh. Babu Ram, R/o-101, Vohlada Baghpat, U.P.-250601.
7. Sh. Krishan Pal S/o Sh. Bhagirath, R/o: H.No.-28, Gali No. 2, Balmiki basti, Rashid Market, Krishna Nagar, East Delhi, Delhi-110051.
8. Sh. Yashvir Singh MCD Supervisor, Shahdara South Zone, Dy. Commissioner Office, 419, Ground Floor, Udyog Sadan, Patparganj Industrial Area, Delhi-110092.
9. The Director (DCM), Central Square Complex, DCM Flatted Factory Complex, 20, Manohar Lal Khurana Marg, Bara Hindu Rao Delhi-110006.
10. The Director, M/s Purearth Infrastructure Ltd., 20, Manohar Lal Khurana Marg, Bara Hindu Rao Delhi-110006.
11. The Director, M/s Kamayani Facility Management Pvt. Ltd, 20, Manohar Lal Khurana Marg, Bara Hindu Rao Delhi-110006.
12. Sh. Deepak Aggarwal, Unit Holder P3-216 Plaza -3, Central Square Complex (Also Known As DCM Flatted Factory Complex), 20 Manohar Lal Khurana Marg, Bara Hindu Rao, Delhi-110006, Mob: 9811258285.
13. Shamim S/o Tasleem R/o- F-139, Jafrabad Service road, China Bazaar, Delhi-32
14. Sh. Amin Ahmed Mob: 9582112537(order may be served through WhatsApp).
15. Sh. Surender Pal Sharma S/o Sh. Dayanand Sharma, R/o: S-25, Shalimar Garden Extension-1, Ghaziabad - 201005, Mob: 9650186000

16. Sh. Sachin, R/o: B-5/401, Yamuna Vihar, Delhi-110053, Mob: 9953999511
17. Sh. SD Windlesh, O/o: Consultation Room, Block-I, Delhi High Court, Mob: 9811169203
18. Sh. Krishanpal Section Officer (Hort.) MCD, Shahdara North Zone, Delhi 110032, Mob: 9818228382
19. Sh. Sunil Tyagi (MCD) Section Officer, Adarsh Nagar, Delhi-33, Mob: 9971455978
20. The Owner, H. No. C-196/97, Gali no. 8, Majlis Park, Adarsh Nagar, Delhi-33
21. Sh. Nilesh Goyal R/o: B-270, Majlis Park, Adarsh Nagar, Delhi-33, Mob: 9315253388
22. Sh. Dinesh Bhardwaj, Mob: 9716684700 (order may be served through WhatsApp)
23. Sh. Anil Jain, R/o: F-385, F-Block, Chand Bagh, Main Wazirabad road, Near Diamond Public School, Karawal Nagar, Delhi-94
24. Mohd. Umar S/o Islamuddin R/o-F81A, Gali no. 3, Chand Bagh, F block, Karawal Nagar, Delhi-94
25. Sh. Parveen & Sh. Bitoo, Mob: 8368406150 Notice may be served through Whatsapp
26. The Deputy Director (Hort.), Shahdara South Zone, Ground Floor Office, 419, Udyog Sadan, Patparganj Industrial Area, Delhi-92
27. Sh. Balvir Singh, R/o: X/1751, Gali No. 10, Rajgarh Colony, Delhi-31, Mob: 9212218983
28. Sh. Rajkumar R/o: D-block, Harijan Basti, Karawal Nagar, Delhi-94 Mob: 9212404927
29. Sh. Udam Singh R/o Rama Garden Karawal Nagar, Delhi-94, Mob: 9911588225


 Dy. Conservator of Forests
 Central Forest Division/Tree Officer



GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)

F. No.48/DCF(C)/DPTA/offence/2025-26/ 2076 - 99

Dated: 16-06-2026

INTERIM ORDER

Date of Hearing: 01.06.2026

Sh. Surender Pal Sharma (Accused) – Absent

Sh. Sachin (Complainant) - Absent

Sh. S. D. Windlesh (Complainant) – Present

Sh. Krishan Pal Section Officer (Complainant) - Absent

On the date fixed for hearing, only Sh. S. D. Windlesh (Complainant) appeared in person, while all other persons remained absent without any intimation.

It is further submitted that the Tree Officer has come to know that an FIR vide no. 0361/2025 dated 29.07.2025 u/s 24 of DPTA, 1994 pertaining to the same location and the same offence had already been registered at the Bhajan Pura Police Station and is still under process on the part of Delhi Police.

In view of above mentioned facts the Tree Officer Central hereby halts the proceedings in the present matter under DPTA, 1994.

To

1. Sh. Surender Pal Sharma S/o Sh. Dayanand Sharma R/o: S-25, Shalimar Garden Extension-I, Ghaziabad-201005, Mob: 9650186000.
2. Sh. Sachin, R/o: B-5/401, Yamuna Vihar, Delhi-110053, Mob: 9953999511.
3. Sh. SD Windlesh, O/o: Consultation Room, Block-I, Delhi High Court, Mob: 9811169203.
4. Sh. Krishanpal Section Officer (Hort.) MCD, Shahdara North Zone, Delhi 110032, Mob: 9818228382.

Dy. Conservator of Forests
Central Forest Division/Tree Officer

Annexure-2

FIRST INFORMATION REPORT

(Under Section 173 B.N.S.S.)

(प्रथम सूचना रिपोर्ट)

(धारा 173 बी. एन. एस. एस. के अन्तर्गत)

1. District (ज़िला): NORTH EAST (DELHI)

Year(वर्ष): 2025

P.S.(थाना): BHAJAN PURA

FIR No(प्र.सू.रि.सं.): 0361

Date & Time of FIR (व दिनांक की प्रसूप्): 29/07/2025

2. Act(s)(अधिनियम):

Section(s)(धारा(एँ)):

- DELHI TREES CONSERVATION ACT 1994

24

- THE BHARATIYA NYAYA SANHITA (BNS), 2023

303(2)

3. Occurrence of Offence (अपराध की घटना):

(a Day(दिन): SUNDAY

Date From(दिनांक से): 13/07/2025

Date To(दिनांक तक): 13/07/2025

Time Period (समय)

Time From (समय से): 15:00 hrs

Time To (समय तक): 15:00 hrs

(b Information received at P.S.(थाना जहाँ सूचना प्राप्त हुई)

Date(दिनांक): 29/07/2025

Time 18:18 hrs

(c) General Diary Reference (रोजानामाचा)

Entry No.(प्रविष्टि)

105A

Date/Time

29/07/2025 18:38

4. Type of Information (सूचना का Written

5. Place of Occurrence (घटनास्थल):

(a) Direction and Distance from P.S (थाना से दूरी और

N/A , 01 Km(s)

Beat No(बीट सं.): NA

(b) Address(पता): ,C-4/169 ,YAMUNA VIHAR ,DELHI

(c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर है):

Name of P.S(थाना का नाम):

District(ज़िला):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a Name(नाम): RAJBIR SINGH CHAUDHARY (S/O) LALMAN

(b Date/Year of Birth (जन्म तिथि 1980

Nationality (राष्ट्रियता): INDIA

(c) Passport No.(पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि)

Place of Issue (जारी करने का

(d Occupation

NOT KNOWN

(e Address(पता): C-10 NARSARI, YAMUNA VIHAR WARD NO. 232, DELHI, NORTH EAST, DELHI, INDIA, 9718623428,

7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/ संदिग्ध / अजात का पूरे विवरण सहित वर्णन

8. Reason for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण): NO DELAY

9. Particulars of the properties stolen/involved (attach separate sheet if necessary):

Sl.No. (क्र.सं.) Property Type(Description)

Est. Value(Rs.)(मूल्य (रु में))

District NORTH EAST (DELHI) P.S. BHAJAN PURA

Year: 2025 FIR No: 0361

Date: 29/07/2025

10 Total value of property stolen (चोरी हुई सम्पत्ति का कुल

11 Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण नं., यदि कोई

12 F.I.R. Contents (attach separate sheet, if required)(प्रथम सूचना रिपोर्ट तथ्य):

सेवा में श्री मान थाना प्रमुख भजनपुरा दिल्ली 53 मान्यर निवेदन यह है कि दिनांक 13/07/25 को यमुना विहार म0 न0 C-4/169 में मकान मालिक द्वारा जो पेड़ गैर कानूनी तरीके से गिरा दिया गया था। उसकी शिकायत का विभाग और थाना भजनपुरा को पहले से ही सूचना भेजी जा चुकी है। अतः मकान मालिक इस पेड़ को गैर कानूनी तरीके से कटा हुआ पेड़ को उठवाया जा रहा है। अतः मकान मालिक के ऊपर उचित कानूनी कार्यवाही की जाये। सूचनार्थ रिपोर्ट प्रस्तुत है। 29/07/25 SD हिन्दी राजबीर सिंह चौधरी वार्ड न0 232 यमुना विहार आपका प्रार्थी राजबीर सिंह S/o लालमन R/o C-10 नर्सरी यमुना विहार वार्ड 232 9718623428 Attested PSI Manish 29/07/25 श्रीमान, Duty officer साहव आज दिनांक 29/07/25 को Vide DD no. 53 A एक Written Complaint मन PSI को मिली। Complaint, व हालात के आधार पर अपराध U/S 24 Delhi Preservation of Trees Act, 1994 & 303(2) BNS का सरजद होना पाया जाता है। अतः आपसे अनुरोध है कि उपरोक्त धाराओं में मुकदमा दर्ज कर FIR No. से अवगत कराने की कृपा करें। Date and time of incident - 13/07/25 at around 3:00 PM Place of incident - C-4/169, Yamuna Vihar Delhi Date and time of handing tehrir - 29/07/25 at 18:18 PM SD English Manish 29/07/25 PSI Manish Lavaniya D-3005 PS Bhajanpura पुलिस कार्यवाही एक हिन्दी प्रलेख संजय अपराध सूचना PSI Manish Lavaniya D-3005 साहव द्वारा मुझ कर्तव्य अधिकारी को मुकदमा दर्ज कराने हेतु दरपेश प्राप्त हुई। जो संजय अपराध सूचना प्रलेख की प्राप्ति पर FIR No. 361/2025 U/S 24 Delhi Preservation of Trees Act 1994 & 303(2) BNS का CCTNS Pvt. Operator Rihan malik द्वारा पंजीकृत कराकर मूल प्रलेख व Computerized Copy of FIR, बाहुकम जनाब SHO साहव PSI Manish Lavaniya D-3005 के हवाले की जा रही है। जो उपरोक्त FIR में आगे का अनुसंधान करेंगे। सम्बन्धित प्रतियाँ उच्च अधिकारियों की सेवा में डाक द्वारा प्रस्तुत होंगे। Checked By ASI/DO

13 Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:

(की गयी कार्यवाही: वूँकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध मद सं.2 में उल्लेख धारा के तहत है):

OR (या)

(i) Registered the case and took up the

(प्रकरण दर्ज किया गया और जांच के लिए लिया

(ii) Directed (Name of the I.O.) (जांच अधिकारी का नाम MANISH LAVANIYA

Rank (पद):

SI (SUB-INSPECTOR)

No(सं.): 16230198

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR
OR (के कारण इंकार किया या)

(iii) Refused investigation due to (जांच के

District (ज़िला):

(iv) Transferred to P.S (नाम)(थाना):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R. read over to the complainant/informant, admitted to be correctly recorded and a copy given to the free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C. (आर.ओ.ए.सी.):

District NORTH EAST (DELHI)

P.S: BHAJAN PURA

Year: 2025

FIR No: 0361

Date: 29/07/2025

14 Signature / Thumb Impression
of the Complainant / Informant:

(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): VINOD KUMAR

Rank (पद): ASST. SI (ASSISTANT SUB-INSPECTOR)

No.(सं.): 28961317

15 Date and Time of despatch to the court:
(अदालत में प्रेषण की दिनांक और समय):



GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)

F. No.48/DCF(C)/DPTA/Offence/25-26 & 702

Date: 02-07-2026

To

The Station House Officer,
Police Station Bhajan Pura
Delhi - 110053

Sub: Status of the F.I.R. vide no. 0361/2025 dated 29.07.2025-reg.

It is hereby informed that it has come to the notice of this office that an F.I.R. vide no. 0361/2025 dated 29.07.2025 u/s 24 DPTA, 1994 has been registered at Police Station Bhajan Pura regarding illegal felling of tree at C-4/169, Yamuna Vihar, Delhi-110053.

Since the case under appropriate sections of DPTA, 1994 has been booked by your Police Station, so in the view of above mentioned facts and observations you are hereby directed to intimate the status of the case registered vide F.I.R. no. 0361/2025 in this office at the earliest.

Encl: Copy of F.I.R.


Dy. Conservator of Forests
Central Forest Division

Annexure - 4

NR 11315
 DI 817126
 RA

Please refer to diary no. 4315 Dt. 04/07/2026 R/SHO Bhajanpura

To,

The Dy. Conservator of Forests

Central Forest Division

Kamla Nehru Ridge, Delhi-07

Sub: Status of FIR no. 361/25 dated 29.07.2025

R/Sir,

It is submitted that an FIR no. 361/25 U/S 24 Delhi Trees Conservation Act 1994 & 303(2) BNS was registered on the complaint of Rajbir Singh Chaudhary S/O Lalman. The investigation of the above-mentioned case has been completed. The chargesheet of the case has been submitted in the hon'ble KKD courts.

Submitted Please.

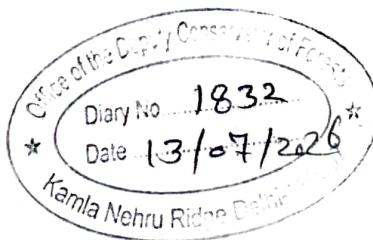
Manish
 08/08/26
 SI Manish Lavaniya, D-3005

PS Bhajanpura

Forwarded Please

in
Signature
 817126

S.H.O.
 P.S. BHAJANPURA
 N.E. Distt. Delhi



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13/11



GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007, (Ph: 011 - 23853561)

F. No.48/DCF(C)/DPTA/offence/2025-26/ 2096 - 99

Dated: 16-06-2026

INTERIM ORDER

Date of Hearing: 01.06.2026

Sh. Surender Pal Sharma (Accused) - Absent

Sh. Sachin (Complainant) - Absent

Sh. S. D. Windlesh (Complainant) - Present

Sh. Krishan Pal Section Officer (Complainant) - Absent

On the date fixed for hearing, only Sh. S. D. Windlesh (Complainant) appeared in person, while all other persons remained absent without any intimation.

It is further submitted that the Tree Officer has come to know that an FIR vide no. 0361/2025 dated 29.07.2025 u/s 24 of DPTA, 1994 pertaining to the same location and the same offence had already been registered at the Bhajan Pura Police Station and is still under process on the part of Delhi Police.

In view of above mentioned facts the Tree Officer Central hereby halts the proceedings in the present matter under DPTA, 1994.

To

1. Sh. Surender Pal Sharma S/o Sh. Dayanand Sharma R/o: S-25, Shalimar Garden Extension-I, Ghaziabad-201005, Mob: 9650186000.
2. Sh. Sachin. R/o: B-5/401, Yamuna Vihar, Delhi-110053, Mob: 9953999511.
3. Sh. SD Windlesh, O/o: Consultation Room, Block-I, Delhi High Court, Mob: 9811169203.
4. Sh. Krishanpal Section Officer (Hort.) MCD, Shahdara North Zone, Delhi 110032, Mob: 9818228382.

Dy. Conservator of Forests
Central Forest Division/Tree Officer